

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/59(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>ANJU GUPTA VS NJ AGRO MANUFACTURING PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 97(1)</b>

**Appearances (via video conferencing/physically)**

Ms. Bidisha Achari, ] For the Petitioner

Mr. Gaurav Chaurasia, Adv ] For the Respondent No. 1

**ORDER**

1. Ld. Counsel on both sides present.
2. Notice accepted by the Ld. Counsel for the Respondent No.1.Ld. Counsel for the Respondent No. 1 seeks two weeks' time to file reply affidavit.
3. At request, time is granted for the same.
4. Registry is directed to issue notice to the Respondent No. 2/ RoC, West Bengal through Speed Post and e-mail and place the tracking information on record. Dasti Service is also permitted.
5. RoC, WB also to file its report before next date of hearing.
6. Post this matter on **03/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**